

सलोनी सिंह  
SALONI SINGH  
महानगर दण्डाधिकारी-01  
Metropolitan Magistrate-01

FIR No. 220/2020  
State Vs. Unknown.  
U/S 379/356/34 IPC.  
P.S. GTB Enclave.

शाहदरा, कड़कड़डूना कोर्ट, दिल्ली  
Shahdara Karkardooma Courts, Delhi

08.12.2020

**VC on CISCO Webex**

Present:- Ld. APP for the State.  
Applicant in person.

सलोनी सिंह  
SALONI SINGH  
महानगर दण्डाधिकारी-01  
Metropolitan Magistrate-01  
कड़कड़डूना कोर्ट  
Karkardooma Courts  
शाहदरा, कड़कड़डूना कोर्ट, दिल्ली  
Shahdara Karkardooma Courts, Delhi

An application for release of mobile phone of make Samsung J-7 Max is already filed by the applicant.

Report of I.O. is received. Submissions heard and report perused. As per the report of the IO, he has no objection if the mobile phone make Samsung J-7 Max is released on superdari.

In these circumstances, the aforesaid mobile phone of make Samsung J-7 Max be released to the rightful owner subject to the following conditions:

1. Mobile phone make Samsung J-7 Max in question be released to its rightful owner on furnishing security bond in the sum of Rs.8000/- (Rupees Eight thousand only) to the satisfaction of the concerned SHO/IO;
2. That the applicant shall not sell of or otherwise dispose of the said mobile phone without the prior permission of the court and shall produce the said mobile phone as and when directed by the court;
3. IO shall prepare a detailed panchnama;
4. IO shall take the coloured photographs of the said mobile phone from different angles including of the IMEI and SIM number of the said phone;

Contd.../-



Metropolitan Magistrate (S+D-01)  
- Karkardooma Courts, Delhi

5. The photographs should be attested and counter signed by the complainant, accused and the owner; and
6. IO shall keep on record the copy of the bill / invoice with respect to the purchase of the said mobile phone.

The IO to furnish the panchnama/photographs etc. with the charge-sheet. File be tagged with the charge-sheet as and when filed. Copy of this order be sent via email to counsel for the applicant and the concerned SHO. Copy of this order be uploaded on the website of Delhi District Courts.



(Saloni Singh)  
MM-01/SHD/KKD/Delhi.  
08.12.2020

Metropolitan Magistrate (SHD-01)  
- Karkardooma Courts, Delhi